

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT)(Insolvency) No.284 of 2018

IN THE MATTER OF:

Bhadreshwar Vidyut Pvt Ltd

...Appellant

Vs

R.L. Steels & Energy Ltd

...Respondents

Present: None.

ORDER

04.06.2018- This matter was called in the morning. No body appeared on behalf of the appellant to present the matter. The matter was, therefore, passed over. The matter was called for hearing second time. This time also no counsel appeared on behalf of the appellant to present the matter. It appears that the appellant is not interested in pursuing the appeal. Accordingly, the appeal is dismissed for non-prosecution.

(Mr. Balvinder Singh)
Member (Technical)

Bm/gc